

Central Administrative Tribunal
Principal Bench

O.A. No. 1156 of 1998

New Delhi, dated this the 29th September, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

(9)

1. Dr. Ganesh Singh Khati,
S/o Shri K.S. Khati,
Research Associate,
Division of Agricultural Physics,
I.A.R.I., Pusa, New Delhi-110012.
2. Dr. Uma Shankar Shukla,
S/o late Shri P.P. Shukla,
Research Associate,
Division of Agricultural Physics,
I.A.R.I., Pusa, New Delhi-110012.
3. Shri Syed Arshad Raza,
S/o Shri Syed Eqbal Raza,
Research Associate,
Division of Agricultural Physics,
I.A.R.I., Pusa,
New Delhi-110012. ... Applicants

(By Advocate: Shri Praveen Chaturvedi
Proxy counsel for Dr. Sumant Bhardwaj)

Versus

1. Union of India through
Director General & Secretary,
Dept. of Agricultural Research & Education,
Ministry of Agriculture, Krishi Bhawan,
New Delhi.
2. Secretary,
Ministry of Agriculture, Krishi Bhawan,
New Delhi.
3. Director,
Indian Agricultural Research Institute,
Pusa, New Delhi. ... Respondents

(By Advocate: Shri Vijay Choudhary)

O R D E R (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard both sides.

(20)

2. We are satisfied that this case is fully covered by the Delhi High Court's order dated 9.7.99 in CWP-3417/97 IARI & Ors. Vs. Dr. D.S. Rana & Ors.

3. Under the circumstances this O.A. is disposed of in terms of the aforesaid order of the Delhi High Court dated 9.7.99. No costs.



(Kuldip Singh)

Member (J)



(S.R. Adige)

Vice Chairman (A)

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